

[9 March, 2007]

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(c) the extent of loss suffered due to production being stopped; and if so, the reasons therefor; and

(d) the details of steps taken for safety of non-Assamese people working in the said unit by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI B.K. HANDIQUE): (a) to (c) No Sir, the production in Brahmaputra Vailey Fertilizers Corporation Ltd. (BVFCL) did not come to a standstill due to ULFA activities but the dispatches of the company suffered. However, the production of the company suffered due to the low and order problem in Assam. The company suffered production loss of 49000 MT in 2005-06 and 8177 MT during current year till now.

(d) Necessary steps for safety have been taken by the Central Industrial Security Force (CISF)

Alag Committee on fertilizer prices

1220. SHRIMATI N.P DURGA: Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:

(a) whether it is a fact that in view of State Governments not able to make available urea to farmers in the on-going Rabi season, his Ministry has decided to bear the transportation and distribution cost of urea;

(b) if so, the details thereof;

(c) the consumption of urea in the country, with particular reference to Andhra Pradesh;

(d) whether this move is a part of accepting the recommendations made by Alag Committee; and

(e) if so, the other major recommendations made by the Alag Committee and the recommendations that have been accepted by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI B.K. HANDIQUE): (a), (b), (d) and (e) On the basis of recommendations made by the Alag Committee, the Government has approved the New Pricing Scheme (NPS) Stage-III on 1.2.2007 to be implemented w.e.f. 1.10.2006. Under NPS-III, the movement of urea will be monitored through out the country by an online web based monitoring

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system. The subsidy on urea will be paid only when the urea reaches the district. Further, the Department will operate a buffer stock through the State institutional agencies/fertilizer companies in major consuming states up to a limit of 5% of the seasonal requirement. To ensure availability of urea in remotest corners of the country, the freight reimbursement to urea units will now be on actual rail and road leads.

(c)

<i>Karif 2006</i>	Availability (1st April, 2006 to 30th Sept., 2006)	Sales (1st April, 2006 to 30th Sept., 2006)
Andhra Pradesh	1181630	1157000
All India	11839370	11331350

<i>Rabi 2006</i>	Availability (1st October, 2006 to 31st January, 2007)	Sales (1st October, 2006 to 31st January, 2007)
Andhra Pradesh	902560	740750
All India	10330060	9506550

Subsidy on fertilizers

†1221. Dr. PRABHA THAKUR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the subsidy given by Government on various fertilizers useful for agriculture is still continued and if so, the percentage of this subsidy;

(b) whether the farmers or the manufacturing industries of these fertilizers are directly benefited with this subsidy; and

(c) whether fertilizers are also being imported and if so, whether the cost of these imported fertilizers are more or less than the fertilizers getting subsidy and the details thereof?

†Original notice of the question was received in Hindi.